

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:6095
ANSWERED ON:03.05.2013
OIL LEAKAGES
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is aware of the frequent incidents of leakage of oil from Oil and Natural Gas Corporation (ONGC) oil wells in the country;
- (b) if so, the details of such incidents reported during the last three years and the current year;
- (c) whether any steps were taken to rectify the leakage; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

Minister of State in the Ministry of PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) & (b) There were 5 incidents of oil/gas leakage from Oil and Natural Gas Corporation (ONGC) oil wells during the last three years (2010-11 to 2012-13) and the current year. The year-wise details are given below:

2010-11:

1. On 22.12.2010, an uncontrolled flow (blow-out) from Well No. SKD#12 took place under work-over rig operation at Ahmedabad Asset of ONGC.

2011-12:

1. On 14.06.2011, leakage of gas observed as a result of blow-out from Well#RO-9 (RH) of Konaban field of Agartala.

2. On 13.08.2011, an uncontrolled flow took place from Well No. ANGZ under drilling rig at Ankleshwar Asset of ONGC. Well control operations were taken up & the well was brought under control.

3. At BPB Complex at Mumbai Offshore, on 08.09.2011, observed heavy leakage of gas from flange of bean housing of Well No. BF#1. Immediately closed the well & repaired the flange.

2012-13:

1. On 31.08.2012, ONGC reported uncontrolled flow of gas & traces of oil from Well #G-1-9 at Eastern Offshore Asset of ONGC which was subsequently successfully capped.

2013-14:

"NIL" till date.

(c) & (d) ONGC has taken following necessary steps to rectify the leakage:

Ensured that all operations are being carried out by having two safety barriers in place at all times to prevent any eventuality.

Imparted certified well control training to key personnel deployed at rigs.

Installation of LWD (logging while drilling)/mud-logging units at exploratory locations.

Arranging recertification of Blow Out Preventers (BOPs) from Original Equipment Manufacturers (OEMs)/ replacing with new BOPs.

Health assessment of all surface well-equipment.

All the rigs operate with mandatory class certification which is a primary requirement of safety of Rigs in offshore.

Ensure adherence of Standard Operating Procedures (SOPs) during all operations.